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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.07.2025

## **NOTICE**

Please take notice that the following matters listed in the Court – IV on 03.07.2025 were not taken up. The next dates of hearing will be notified later.

Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023	Prism Johnson Ltd. Vs. Doosan Power Systems India Pvt. Ltd.	Kunal Kanungo Vipul Singh	Abhishek Bansal Deepak Khurana
Part Heard			
Comp. App. (AT) (Ins) No. 1450 of 2022 & I.A. No. 4561, 4562, 4563 of 2023	Armaan Casa Pvt. Ltd. Vs. Ireo Pvt. Ltd.	Shikha Tandon	Roohe Hina Dua Abhimanyu Bhandari Ananya Sikri
Part Heard			
Comp. App. (AT) (Ins) No. 859 of 2024	Niraj Rathore & Anr. Vs. Ankit Goel & Ors.	Varsha Banerjee	Sandeep Vij Nimish Kumar Nihaj C
Part Heard			
	With		
Comp. App. (AT) (Ins) No. 708 of 2024	Niraj Rathore & Anr. Vs. Ankit Goel & Ors.	Mahima Ahuja	Amar Vivek Ritika Gaur-R1 Akshay Joshi Akhand Pratap Singh- R2
	Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023  Part Heard  Comp. App. (AT) (Ins) No. 1450 of 2022 & I.A. No. 4561, 4562, 4563 of 2023  Part Heard  Comp. App. (AT) (Ins) No. 859 of 2024  Part Heard  Comp. App. (AT) (Ins) No. 859 of	Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023  Part Heard  Comp. App. (AT) (Ins) No. 1450 of 2022 & I.A. No. 4561, 4562, 4563 of 2023  Part Heard  Comp. App. (AT) (Ins) No. 859 of 2024  Niraj Rathore & Anr. Vs. Ankit Goel & Ors.  Part Heard  With  Comp. App. (AT) (Ins) No. 708 of 2024  Armaan Casa Pvt. Ltd. Vs. Ireo Pvt. Ltd.  Wiraj Rathore & Anr. Vs. Ankit Goel & Ors.	Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023  Part Heard  Comp. App. (AT) (Ins) No. 1450 of 2022 & I.A. No. 4561, 4562, 4563 of 2023  Part Heard  Comp. App. (AT) (Ins) No. 859 of 2024  Comp. App. (AT) (Ins) No. 859 of 2024  Mith  Comp. App. (AT) (Ins) No. 859 of 2024  Ankit Goel & Ors.  Appellants  Kunal Kanungo Vipul Singh  Vipul Singh  Shikha Tandon  Vs. Ireo Pvt. Ltd.  Vs. Ireo Pvt. Ltd.  Varsha Banerjee  With  Comp. App. (AT) (Ins) No. 859 of 2024  Ankit Goel & Ors.  Mahima Ahuja  Mahima Ahuja  Appellants  Kunal Kanungo Vipul Singh  Vipul Singh